## COURT-1

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 315 OF 2016

Dated: 19<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

| Reliance Infrastructure Ltd.<br>Vs.                  |   |                          | •••• | Appellant(s)  |
|--|---|--------------------------|------|---------------|
| Maharashtra Electricity Regulatory Commission & Ors. |   |                          | •••• | Respondent(s) |
| Counsel for the Appellant(s)                         | : | Ms. Malavika Prasad      |      |               |
| Counsel for the Respondent(s)                        | : | Mr. Buddy A. Ranganadhan | for  | R-1           |

## <u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on 11.12.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt